

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/01314/2018
Chandigarh, this the 15th day of July, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)

...
Mrs. Indu Verma W/o Sh. Jaswant Rai, Age about 58 years, Assistant Director (Programming) also holding charge of Head of Programme, Doordarshan Kendra, Jalandhar, R/o 5, Tower Enclave, Phase-II, Jalandhar, Group A, PIN CODE 144001.

....Applicant

(Present: Mr. R.K. Arora, Advocate)

Versus

1. Union of India through the Secretary to Government of India, Ministry of Information and Broadcasting, A-Wing, Shastri Bhawan, New Delhi – 110001.
2. The Broadcasting Corporation of India (Prasar Bharti), India's Public Service Broadcaster, Prasar Bharati House, Copernicus Marg, New Delhi through its Chief Executive Officer – 110001.
3. The Directorate General, Doordarshan, Room No. 523 (Tower-A) Doordarshan Bhawan, Copernicus Marg, New Delhi- 110001.
4. The Deputy Director General (Administration), (Tower A), Doordarshan Bhawan, Copernicus Marg, New Delhi – 110001.
5. The Head of Office/Deputy Director General (E) Doordarshan Kendra, Jalandhar – 144001.
6. Shri Amarjit Singh S/o Late Sardar Arjun Singh, Age 86 years, R/o 127 B, Model Town Extension, Ludhiana Punjab – 144001.

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Respondents

**(Present: Mr. Sanjay Bansal and Mr. B.B. Sharma, Advocate for Respondents No. 1 to 5
Mr. Himanshu Jain, Advocate for Resp. No. 6)**

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the parties are in agreement that in view of order dated 27.05.2019 (Annexure R-7), whereby the applicant has been promoted to the post of Assistant Director (Programme)

and posted at the present place of posting i.e. Jalandhar, this O.A. has been rendered infructuous and may be disposed of as such.

2. Ordered accordingly.

3. Learned counsel for the applicant prayed that since the applicant has less than a year to retire on superannuation, therefore, the respondents be directed not to transfer her till her retirement on 30.04.2020.

4. The respondents are directed to consider the request of the applicant, as afore noticed, in terms of transfer policy and take a view by passing a reasoned and speaking order.

5. In view of the above, O.A. stands disposed of. No costs.

6. Pending MAs also stand disposed of accordingly.

**(A.K. BISHNOI)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**
Dated: 15.07.2019